

Most urgent / Out-At-Once



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

ORDER

The following Sr. Personal Assistants/Personal Assistants are hereby detained and directed to report in the Office of Central District Legal Services Authority, Room No. 287, Tis Hazari Courts, Delhi sharp at 09:30 am positively for duty in Special Lok Adalat, scheduled to be held on 05.04.2026 (Sunday) at Tis Hazari Courts, Delhi :-

Sl. No.	Name of the Official	Designation & Employee Code	Present Place of Posting
1.	Ms. Gulabsha Mob. No. - 9625359885	Sr. Personal Assistant (EC-31515657)	Court of Sh. J. P. Nahar, ASJ (FTC)-01, Central District, Tis Hazari Courts, Delhi
2.	Ms. Jyoti Mob. No. - 9871530133	Personal Assistant (EC-76762317)	Court of Sh. Gopal Krishan, JSCC-cum-ASCJ-cum-GJ-01, Central District, Tis Hazari Courts, Delhi
3.	Sh. Deepak Mob. No. - 9818584570	Personal Assistant (EC-13871961)	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
4.	Ms. Akanksha Rathi Mob. No. - 7042711778	Personal Assistant (EC-74077930)	Court of Ms. Shilpi Jain, ASJ-02, Central District, Tis Hazari Courts, Delhi
5.	Sh. Rustam Ali Mob. No. - 7042831246	Personal Assistant (EC-38015617)	Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi
6.	Ms. Karishma Thukral Mob. No. - 9625187763	Personal Assistant (EC-72092860)	Court of Ms. Neetu Sharma, ACJM-01, Central District, Tis Hazari Courts, Delhi
7.	Ms. Jiya Kapoor Mob. No. - 9873138421	Personal Assistant (EC-70930592)	Court of Ms. Shilpi Jain, ASJ-02, Central District, Tis Hazari Courts, Delhi

Note:-

1. All the Sr. Personal Assistants/Personal Assistants are hereby informed that no exemption will be entertained in this regard.
2. Non-compliance of the above directions or proceeding on leave shall be viewed seriously.

Bhander

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge (HQs), Delhi

20408 — 428
No. _____/Admn.I(HQs)/T&P/Spl.LA/2026

Dated, Delhi the 10 4 APR 2026

Copy forwarded for information and necessary action to :-

1. The Member Secretary, Delhi State Legal Services Authority, Rouse Avenue Courts Complex, New Delhi.
2. The Secretary, CDLSA (Central), Tis Hazari Courts, Delhi.
3. The Officer In-charge, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. Personal Office of the undersigned.
5. PRO/APRO, Tis Hazari Courts, Delhi.
6. Dealing Assistant, R&I Branch for uploading on LAYERS.
7. Web-site Committee, Tis Hazari Courts, Delhi.
8. Officials Concerned for compliance.



Principal District & Sessions Judge (HQs), Delhi